NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P. No. 23/(MAH)/2018

CORAM:

SHRI B. S. V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.02.2018

NAME OF THE PARTIES: Shreeji Textiles

Vs

Habib Textiles Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016

ORDER

CP No.23/I&BP/NCLT/MB/MAH/2018

At request of the parties, list this matter on 6.2.2018.

Sa/-

V. NALLASENAPATHY

Member (Technical)

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B.S.V. PRAKASH KUMAR

Member (Judicial)